

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-253(PB)/2021

IN THE MATTER OF:
SSA Traders Pvt. Ltd.

... Applicant/petitioner

Order under Section 10 of IBC

Order delivered on 17.05.2021

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant -

ORDER

List (IB)-253(PB)/2021 for hearing on **12.07.2021**.

SD/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

SD/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)